## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:2994 ANSWERED ON:29.11.2010 RENTED BUILDINGS Mahendrasinh Shri Chauhan ;Sinh Dr. Sanjay

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have taken a number of buildings on rent despite having its buildings;
- (b) if so, the reasons therefor and the amount spent on rented building during each of the last three years and the current year; and
- (c) the steps taken/being taken by the Government in this regard?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT)

(a) & (b) Yes, Madam. Bharat Sanchar Nigam Limited (BSNL) and Mahanagar Telephone Nigam Limited (MTNL) have taken buildings on rent due to scarcity of proper space in Departmental buildings or non-availability of Departmental buildings for opening new exchanges/Remote Switching Units (RSUs) to meet technical parameters.

The amount spent on rent towards these buildings during the last three years and the current year is as follows:

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Financial year Expenditure incurred on rented building (In Rs. Crores)
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BSNL MTNL

2007-08 243.47 61.57

2008-09 263.57 64.48

2009-10 350.25 65.76

2010-11 (Up to 30.09.2010) 125.20 31.84
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(c) Efforts are being made by BSNL and MTNL to vacate the rented building wherever feasible.